

(ii) A copy (in English and Hindi) of the Ministry of Law and Justice (Legislative Department) Notification No. S.O. 3778 (E), dated the 23rd August, 2023, publishing the Conduct of Elections (Amendment) Rules, 2023, under sub-section (3) of Section 169 of the Representation of the People Act, 1951.

[Placed in Library. See No. L.T. 10067/17/23]

I. Heritage Bye-laws of the Ministry of Culture

II. Report and Accounts (2021-22) of the Tibet House, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRIMATI MEENAKASHI LEKHI): Sir, I lay on the Table-

I. A copy (in English and Hindi) of the Heritage Bye-laws of the Ministry of Culture, publishing the National Monuments Authority Heritage Bye-laws, 2023 of Centrally Protected Monument - Memorial Pillar Marking the site of the pre-mutiny Residency in the old Mariaon Cantonment, Lucknow, under sub-section (6) of Section 20E of the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

[Placed in Library. See No. L.T. 10071/17/23]

II. A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Tibet House, New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10070/17/23]

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EDUCATION, WOMEN, CHILDREN, YOUTH AND SPORTS

श्री विवेक ठाकुर (बिहार): महोदय, मैं शिक्षा, महिला, बाल, युवा और खेल संबंधी स्थायी समिति के "उच्चतर शिक्षा में राष्ट्रीय शिक्षा नीति, 2020 का कार्यान्वयन" विषय पर 356वें प्रतिवेदन की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।
